

1	2	3
15. Orissa		22.2
16. Punjab		100.0
17. Rajasthan		59.3
18. Sikkim		64.3
19. Tamil Nadu		53.5
20. Tripura		85.9
21. Uttar Pradesh		54.2
22. West Bengal		52.8
Total :		61.7

[English]

**Adoption of better mining method for exploitation of minerals**

7974. SHRIMATI JAYANTI PATNAIK : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have taken steps for adopting better mining methods while exploiting the minerals; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : (a) and (b). Adoption of better mining methods is a continuous process and this has been receiving constant attention in the field of mining under the Public Sector. Steps taken in this regard are generally a part and parcel of the mining project. The mines of Public Sector units have their own plans of modernisation of mining methods suitable to geological conditions. These schemes provide for improved operating practices, improved resources, recovery, development and introduction of new technologies for better performance, improving productivity and environmental control.

**Allotment of land to Cooperative Group Housing Societies**

7975. DR. S. JAGATHRAKSHAKAN : Will be Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether more than 1000 new Co-operative Group Housing Societies were registered in 1983 in Delhi; and

(b) if so, the time by which land will be allotted to them ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) From 1983 till date 1415 new Cooperative Group Housing Societies have been registered by the Registrar, Cooperative Societies in the Union Territory of Delhi, out of which 1208 Societies have been sponsored by the Registrar to the Delhi Development Authority for allotment of land.

(b) No specific time limit for allotment of land to these Societies can be given.

**Model Industrial Training Institute for Electronics at Calicut (Kerala)**

7976. DR. K. G. ADIYODI : Will the Minister of LABOUR be pleased to state :

(a) whether a number of representations have been received from Calicut (Kerala) for upgrading of the Model Industrial Training Institute of Electronics at Calicut; and

(b) if so, the action being taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. (SANGMA) : (a) Yes, Sir. Two representations have been received. One representation is for starting Instructor's training and also to provide training facilities for the persons going to Gulf countries for employment. In the other representation, the suggestion made is to develop the Model Industrial Training Institute (MITI), Calicut into a full-fledged institution under the Central Government for the benefit of unemployed educated youth of the State. In both the representations specific request have been made not to hand over the institute to the State Government.

(b) The scheme for setting up MITIs was approved subject to the condition that the possibility of the transfer of these institutions to the respective States during the VII Plan period will be considered in order to reduce